संचार मंत्री (डा० शंकर दयाल शर्मा) : (क) से (ग). 4 अप्रैल, 1975 को इलाहाबाद हाईकोर्ट डाकघर में कुछ हथियारबन्द लोग घुस गये थे और बंदूक दिखा कर व 95,578 रुपये की रकम लूट ले गए। कोई डाक कर्मचारी जख्मी नहीं हुआ ।

Promotion of Police Inspectors and D.S.Ps. in Delhi

8114. SHRI H. K. L. BHAGAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Departmental Committee for Promotion of Police Inspectors and DSPs in Delhi has not met for a long time;

(b) whether a number of posts of Police Inspectors and DSPs. have been lying vacant as a result of the Committee not meeting; and

(c) what steps the Government propose to take in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) The Departmental Promotion Committee for considering promotions to the rank of Inspectors met on the 30th and 31st August, 1974 and the Departmental Promotion Committee (Selection Committee) for considering promotions to the rank of DY. S. P. met on the 17th and 18th April, 1975.

(b) and (c). There is no vacant post of Inspector of Police in Delhi. Only 7 post of Dy. S. Ps. are vacant and these will be filled up very shortly.

Development of effective System for Distribution of Essential Commodities

8115. SHRI MOHINDER SINGH GILL:
SHRI M. S. PURTY:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether all the States in the country have identified areas for priority distribution of essential commodities,

(b) if so, whether the controlling bodies have developed any effective system for supervising and managing the structure and operations of the system to achieve price stabilisation and give protection to the common man against blackmarketing, cheating in weights and measures, adulteration and hoarding, and

(c) how long it is proposed to continue with this new scheme of proposed essential supplies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) to (c). There is already a public distribution system under the control of State Governments for distribution of essential commodities. Throughout the country there are about 2.13 lakhs ration/fair price shops in respect of foodgrains and sugar, fairly adequate number of retail outlets for kerosene and about 19,000 retail outlets for controlled cloth. The structure and operations of the distribution system is organised and controlled by the State Governments. The Essential Commodities Act has been amended recently by Parliament to provide more deterrent punishment and summary trial for violation of distribution and control orders issued by the State Governments under the Act. As a result of drives organised by the State Governments, over 30,490 persons are prosecuted under the Essential Commodities Act and other regulations regarding offences

concerning foodgrains and essential commodities during the period January to November, 1974. 7,902 persons were convicted and the number of summary trials held during the same period was 15,475.

In pursuance of the discussions at recent Regional Conference of State Minister for Food, Civil Supplies and Cooperation, State Governments have been advised to augment and extent the public distribution system for priority essential commodities in vulnerable areas; to develop a consumer movement comprising committees including representatives of womens' organisations, which may be vested with statutory powers relating to distribution of essential commodities, supervision of retail outlets, checking of adulteration and other mal-practices including those relating to weights and measures; to strengthen the Civil Supplies Organisations and the market intelligence system. This programme is one of continuing action and is in progress. In recent months there has been a fall in the wholesale and consumer privce indices and improved availability of essential commodities for distribution to vulnerable sections of the population.

एच० एम० टी० घड़ियों की कीमत

8116. **श्री ओंकार लाल बेरवा** : क्या उद्योग और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जैसे जैसे एच० एम० टी० की घड़ियों की मांग बढ़ती जा रही है वैसे वैसे उनकी कीमतें भी सरकार बढ़ा रही है ;

(ख) क्या दो महीने पहले इनकी कीमतें बढ़ाई गई थी ; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

उद्योग और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री ए० सी० जार्ज): (क) से (ग). तांबा, स्टनलैस स्टील की वस्तुओं, एक्रिलिक सीटों , प्लास्टिक के बाक्सों और कुछ आयातित पुर्जों के मूल्य बढ़ जाने के कारण , जनवरी, 1974 से घड़ियों के उत्पादन मूल्य में अभूतपूर्व वृद्धि हुई है। कार्बाइड उत्पादों पर उत्पादन करों के कारण पुर्जों के मूल्यों में भी अत्यंत वृद्धि हुई है । इसके अतिरिक्त विदशी मुद्रा दरों की समानता में घट बढ़ के फलस्वरूप सभी आयातित पुर्जों के लिये रुपये की लागत में भी वृद्धि हुई है । अत: हिन्दुस्तान मशीन टूल्स को अपनी घड़ियों के बिक्री मूल्यों में संशोधन करने के लिए बाध्य होना पड़ा। यह कहना ठीक नहीं होगा कि इस प्रकार की घड़ियों की अधिक मांग होने के कारण मूल्यों में वृद्धि हुई है ।

बड़ौदा जिले के दबोही स्टेशन पर एक महिला से देशी पिस्तौल का जब्त किया जाना

8117. **श्री लालजी भाई** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान दिनांक 22 मार्च, के नवभारत टाइम्स में प्रकाशित इस समाचार की ओर दिलाया गया है कि बड़ोदा जिले के दबोही स्टेशन पर एक महिला से नौ देसी पिस्तौलें जब्त की गई हैं ;

(ख) यदि हां, तो क्या सरकार ने इस घटना के बारे में कोई जांच कराई थी ; और

(ग) यदि हां, तो उसका क्या परिणाम निकला ?

गृह मंत्रालय में उप मंत्री (श्री एफ० एच० मोहसिन): (क) जी हां, श्रीमान् । बरामदगी भड़ौच जिले में दबोई स्टेशन से की गई थी ।